LOK SABHA

UNSTARRED QUESTION NO. 1319 TO BE ANSWERED ON 10th February, 2020 Closure of Oil Fields

1319. SHRI PARVESH SAHIB SINGH VERMA:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of oil fields that have been forced to close due to high rates of cess;
- (b) whether any measures are being taken or planned to incentivize investment by companies to increase production in existing oil fields; and
- (c) whether the Government is planning to bring petroleum products under GST and if so, the details thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मेंद्र प्रधान) MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a): As per available records in the Ministry, no oil fields were closed due to high rates of cess.
- (b): Policy framework to promote and incentivize Enhanced Recovery methods for oil and gas was notified in October, 2018. Under this policy, fiscal incentives are extended in the form of partial waiver of applicable Cess/ Royalty on incremental production.
- (c): While Petroleum products are constitutionally included under GST, the date and rate of GST which shall be levied on such goods, shall be as per the decision of the GST Council, which has representations of Ministers-in-charge of Finance or Taxation or any other Minister nominated by each of the States and Union Territories with legislature.
